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**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

BENCH-II

C.P.No.174/KB/2017

Present: Hon'ble Member, Shri M.B. Gosavi (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 5th OCTOBER, 2018, 10:30 A.M

Name of the Company		Satish Chandra Lakhotia & Ors.-Versus-A-One Association of Alliance Club & Ors.	
Under Section		241/242	
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

- 1) Ajit kumar chaubey
- 2) Rupak Ansh
- 3) Shailaja Gupta

Advocates for the Respondent no. 2, 3, 4

[Signature]
Adh.
5/10/18

ORDER

Ld. Counsels for the Respondent nos. 2, 3 and 4 appear. None appears for the petitioner. It appears from record that on the last date of hearing also, none appeared on the side of the petitioner but Ld. Counsel for the respondent appeared. Therefore, it appears that the petitioner is not interested to pursue the matter any more. Hence, the matter is dismissed for default.

SD
(M.B.Gosavi)
Member(J)